

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 102
CA (CAA)-11/ND/2020

IN THE MATTER OF:

M/s. New Modern Overseas Pvt. Ltd.
& M/s. Indo Global Techno Ltd.
& M/s. Newstar Information System (India) Pvt. Ltd. ...PETITIONER

Section

Under Section 230-232

Order delivered on 13.01.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :Ms. Rekha Mittal, AR
For the Respondent/ Corporate-debtor :

ORDER

Heard the arguments advanced by the counsel for the petitioner. Order is reserved in this matter.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)